

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/5438/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri T.K. Bhattacharjee,
District & Sessions Judge,
Goalpara.

Dated Guwahati the 13th September, 2019.

Sub: Earned leave with station leave permission.

Ref:- Your letter No. DJG. 4019 dtd. 11.09.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for earned leave for 6(six) days for w.e.f. 16.09.2019 to 21.09.2019 (prefixing 15.09.2019 and suffixing 22.09.2019 being Sundays), along with station leave permission for the said period, has been granted. Further, you have been allowed to hand over the charge of your court and office to Addl. District & Sessions Judge, Goalpara, before proceeding on leave.

Yours faithfully,

Sd/-

5440

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/1989/5439-1A, dated 13.9.19

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
2. The System Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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